

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

24. C.P.(IB)-3794(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **27.01.2020**

NAME OF THE PARTIES:- Central Bank Of India

V/s

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

At the request of both the sides, list this matter on 24.02.2020.

SHYAM BABU GAUTAM
Member (Technical)

BHASKARA PANTULA MOHAN
Member (Judicial)

/PS/